

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2024 in MAC App./101/2024/(Filing No.)

THE DIVISIONAL MANAGER,
NATIONAL INSURANCE COMPANY LTD.

APPLICANT

VERSUS

MRS. PEMA TAMANG AND OTHERS

RESPONDENTS

Date: 24.02.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Prem Simon Chettri, Advocate on behalf of Mr.
Thupden G. Bhutia, Advocate.

For Respondents

R-1 to R-3 Mr. Sishir Mothay, Advocate.

R-4 Dr. Jigme Wangchuk Bhutia, Advocate.

ORDER

Learned Counsel Mr. Prem Simon Chettri seeks a short date in view of the fact that the Counsel on record had to leave station on urgent unavoidable personal work.

Not opposed.

Time sought for by Learned Counsel for the Applicant is allowed.

Learned Counsel for the Respondents No.1 to 3 submits that his response to I.A *supra* has been filed, however it is yet to be passed by the Registry.

Learned Counsel for the Respondent No.4 has no response to file.

List on 03-03-2025.

Judge
24.02.2025